Annexure-4

Name of the Corporate Debtor: Ansal Crown Infrabuild Pvt. Ltd.; Date of commencement of CIRP: 21/04/2023; List of creditors as on: 31/07/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claims received		Details of claims admitted					Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not Admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim Admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Ansal Buildwell Limited	08-06-2023	24,81,81,598	24,81,81,598	Unsecured	-	YES	-	-	-	-	-	The CD is a subsidiary company of M/s Anssal Buildwell Limited, which has ggiven loan to its subsidiary to meet its financial requirement for completion of the project, paying of salaries, taxes, statutory compliances, comply with court orders and any others and any other as required for running the business of the company.
2	Ansal Buildwell Limited	08-06-2023	47,00,00,000	6,08,89,690	Unsecured	47,00,000.00	YES	-	-	-	-	-	1. The Financial Creditor had given the Corporate Guarantee against sanctioned loan amount of Rs. 47 crore out of which Rs. 10 Crore was disbursed. 2. The Corporate Guarantee was given at the time of sanctioned of Loan to its subsidiary M/sAnsal Crown Infrabuild Private Limited.
	Total		**71,81,81,598**	**30,90,71,288**									